

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-211/2013/10787/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Abubakkar Siddique,
District & Sessions Judge,
Dima Hasao, Haflong.

Dated Guwahati the ^{nt} 21 November, 2022

Sub: **Station leave permission.**

Ref:- Your letter No. DJ/DH/I-1/2022/4748/Estt, dtd 17.11.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission from the morning of 18.11.2022 till the morning of 21.11.2022**, as prayed for. You have been allowed to use the official vehicle to come to Guwahati and to return to headquarter, at own cost. Further, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-211/2013/10788 /A, dated , 21-11-2022

Copy to:

1. ✓ The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)